

FORM B
PUBLIC ANNOUNCEMENT
(Under Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
KIXX MEDIA PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
(1)	(2)	(3)
1.	Name of corporate debtor	Kixx Media Private Limited
2.	Date of incorporation of corporate debtor	09.04.2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi
4.	Corporate Identity No. of corporate debtor	U74140DL2012PTC234115
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 41A, 3rd Floor, Khasra No. 159, Village Rajpur Khurd Extension, South Delhi, New Delhi – 110074
6.	Date of closure of Insolvency Resolution Process	03.06.2026 (Initial CIRP period of 180 days expired on 06.05.2024; pursuant to extension of CIRP by 90 days the last date of CIRP was 04.08.2024; Liquidation Order received on 05.06.2026)
7.	Liquidation commencement date of corporate debtor	03.06.2026 (Liquidation Order received on 05.06.2026)
8.	Name and registration number of the insolvency professional acting as liquidator	Sunil Kumar, IBBI/IPA-002/IP-N00628/2018-19/11884
9.	Address and e-mail of the liquidator, as registered with the Board	D-740, Type-III, Mandir Marg, Opposite EOW Office, New Delhi – 110001; E-mail: sunilcs9@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	D-740, Type-III, Mandir Marg, Opposite EOW Office, New Delhi – 110001; E-mail: cirp.kixxmedia@gmail.com

Notice is hereby given that the National Company Law Tribunal (Court-VI, New Delhi Bench) has ordered the commencement of liquidation of Kixx Media Private Limited on 03.06.2026 under section 33 of the Code.



Date : 08.06.2026
Place : New Delhi

Name and Signature of Liquidator: Sunil Kumar